

(v) that the National Federations/Associations, in their respective fields of specialization, have been holding or would hold, where feasible, not less than two competitions annually for specified age-groups at the junior and sub-junior levels; these competitions should be organized through Inter-Block and Inter-District competitions in each State, leading to the competition at the national level.

(vi) that the memberships of the National Federations/Associations, within their particular fields of specialization, is confined to the corresponding State and other special units affiliated to the National Federations/Associations, and that where any of the National Federations/Associations, grants membership to individual clubs or individual persons such membership does not confer on such member the right to vote in any of the Federation's/Association's meetings.

Food Subsidy on Imported Wheat

*811 SHRI YAMUNA PRASAD MANDAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are giving any food subsidy on imported wheat; and

(b) if so, the extent of subsidy per quintal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASHEB P. SHINDE): (a) Yes, Sir.

(b) The average rate of subsidy per quintal on imported wheat in 1974-75 was Rs. 55.92 per quintal.

Child Welfare Centres and Institutions in the Country

7678. SHRI KUSHOK BAKULA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Child Welfare Centres and Institutions in the country spon-

sored or financed by the Central Government, the UNICEF, the WHO and other international organisations; and

(b) their names and places of location?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b): The information is being collected and will be laid on the table of the Sabha.

Reservation for Deaf, Dumb, Blind and Disabled Persons

7679. SHRI ARVIND M. PATEL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) Whether Government propose 2 per cent reservation in jobs for the deaf, dumb and blind and other disabled persons; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b): No final decision has been taken in the matter.

Central Assistance to Goa for Developing Irrigation Facilities

7680. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Centre has given any assistance to Goa during 1975-76 for developing irrigation facilities; and

(b) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b): Central assistance to the Union Territories is not given scheme-wise or sector-wise. An outlay of Rs. 1.37 crores is envisaged during 1975-76 for providing irrigation facilities in the Union Territories of Goa, Daman and Diu.